

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

124. I.A. 1917/2022

I.A.1724/2024

In

C.P.(IB)-536(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.07.2024**

NAME OF THE PARTIES: SREI Infrastructure Finance Limited

V/s.

Vikas Sharma.

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time matter could not be heard. List this matter on
20.09.2024.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Sanjeet---

Sd/-
LAKSHMI GURUNG
Member (Judicial)